

ITEM NO.19+39 Court 9 (Video Conferencing)

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 13322/2021

(Arising out of impugned final judgment and order dated 14-07-2021 in SA No. 296/2020 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

ASHUTOSH KUMAR UPADHYAY & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.107418/2021-EXEMPTION FROM FILING O.T. and IA No.107417/2021-PERMISSION TO FILE LENGTHY LIST OF DATES)
WITH

ITEM NO. 39

Petition(s) for Special Leave to Appeal (C) No(s). 13310/2021

(FOR ADMISSION and I.R. and IA No.107343/2021-EXEMPTION FROM FILING O.T. and IA No.107341/2021-PERMISSION TO FILE LENGTHY LIST OF DATES.....[TO BE TAKEN UP ALONG WITH ITEM NO. 19 I.E. SLP(C) No. 13322/2021]

IA No. 109217/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 03-09-2021 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN
HON'BLE MR. JUSTICE DINESH MAHESHWARI

Counsel for the Parties:

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Ms. Vani Vyas, Adv.

Mr. Mukul Rohatgi, SR. Adv.
Mr. Mukesh Kumar Singh, Adv.

Mr. Purushottam Sharma Tripathi, Adv.
 Mr. Parthiv Goswami, Adv.
 Mr. Ravi Chandra Prakash, Adv.
 Mr. Amit, Adv.
 Ms. Sujata Kumari Muni, Adv.
 Mr. Ikshit Singhal, Adv.
 Mr. Maneesh Saxena, Adv.
 Mr. Surendra Singh Rana, Adv.
 Mr. Teetendra Kumar, Adv.
 Mr. Ashutosh Chaturvedi, Adv.
 Mr. Sagar Kumar, Adv.
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Mr. P.S. Patwalia, Sr. Adv.
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 Mr. Harsh Vardhan Kediya, Adv.
 Mr. Mohd. Shaz Khan, Adv.
 Mr. Udit A. Kokanthankar, Adv.
 Ms. Harshika Verma, Adv.
 Ms. Maria Fatima, Adv.
 Mr. Abhinav Singh, Adv.
 Mr. Akber Ahmad, Adv.

UPON hearing the counsel the Court made the following
 O R D E R

Issue notice, returnable in four weeks.

Counter affidavit be filed by the next date of hearing.

In the meantime, status quo shall be maintained.

(ARJUN BISHT)
 (COURT MASTER (SH))

(PRADEEP KUMAR)
 (BRANCH OFFICER)

(ASHWANI THAKUR)
 AR-CUM-PS